

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-217**  
Appeal No- 313/252/ND/2020

**IN THE MATTER OF:**

Mehta Synthetic Pvt Ltd

Vs.

RoC

....Applicant

.....Respondent

**SECTION**

U/s 252

Order delivered on 05.11.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

For the Respondent

: Ms. Noor Mohammad

: Mr. Chandratany Chaube for IT Deptt.

**ORDER**

Mr. Chandratany Chaube has appeared on behalf of IT Deptt. and seeks one week time to file the report. Prayer is allowed. One week time is given to the IT Deptt. to file their report after serving advance copy of the same to the Ld. Opposite Counsel. He is directed to file the report within one week from today. List the case on **01.12.2020**.

*-Sd-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*-Sd-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**